

OFFICE OF THE DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

ORDER No.22/15

Dated : 13.05.2015

It has been observed that whenever court processes i.e. Court notices, summons, warrants, show cause notices, etc. are issued/sent to the Government Departments, such as MCD, DDA, SDM/DC's Office etc., no specific name of the person, who receives such process is disclosed or mentioned in the returned report which only bears the initials of the recipient .

All the Bailiffs/Process Servers/Peons are hereby directed to obtain the complete name and designation with date on the court processes alongwith the official seal, wherever feasible.

Sd/
(ANU MALHOTRA)
District & Sessions Judge
South District,
Saket Courts Complex,
New Delhi

No. _9699-9779____/AM/D& SJ(South/Saket/ND/15

Dated : 13/05/2015

Copy for information & necessary action to:

- The Registrar General High Court of Delhi, New Delhi
- The Ld. District & Sessions Judge (Headquarter) Tis Hazari, Delhi
- The P.S. of District & Sessions Judge West, Tis Hazari Court, Delhi
- The P.S. of District & Sessions Judge, North, Rohini Court, New Delhi
- The P.S. of District & Sessions Judge, North-West, Rohini Court, New Delhi
- The P.S. of District & Sessions Judge, South-West, Dwarka Court, New Delhi
- The P.S. of District & Sessions Judge, East, Karkardooma Court, Delhi
- The P.S. of District & Sessions Judge, North-East, Karkardooma Court, Delhi
- The P.S. of District & Sessions Judge, Shahdara, Karkardooma, Delhi
- The P.S. of District & Sessions Judge, New Delhi Courts, Patiala House Court, New Delhi
- The P.S. of District & Sessions Judge South-East District, Saket Court Complex, New Delhi
- All the Officers of Delhi Higher Judicial Service & Delhi Judicial Service posted in South District, Saket Court Complex, New Delhi
- The Administrative Civil Judge(Central) Tis Hazari Court, Delhi
- The Administrative Civil Judge West, Tis Hazari Court, Delhi